

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.866
ANSWERED ON 04.12.2025**

DELAY IN RELEASE OF FUNDS UNDER RDSS

866. SHRI ABHISHEK BANERJEE:

**Will the Minister of POWER
be pleased to state:**

- (a) the total funds allocated and released under the Revamped Distribution Sector Scheme (RDSS) during 2023-24 and 2024-25 in the country, State-wise;**
- (b) the list of States whose proposals of release of funds for power infrastructure under RDSS are pending for approval or disbursement; and**
- (c) whether the delay in release of funds has affected ongoing power infrastructure projects and if so, the details thereof?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (c) : Government of India launched the Revamped Distribution Sector Scheme (RDSS) with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution Sector. The release of Funds under the scheme is contingent upon the Distribution companies (DISCOMs) achieving milestones and completing other requirements as per fund release guidelines, without any delay. A Result evaluation framework, based on the customized action plans for each States/DISCOMs, has been developed to evaluate them for fund release. As on date, no claim from any State regarding Distribution Infrastructure works is pending with this Ministry for approval.

Till date the total Central Grant released under the scheme is around Rs 37,000 Cr which is about 38 % of the total sanctioned GBS. The central grant sanctioned and released to the States under RDSS during FY 2023-24, FY 2024-25 and FY 2025-26 is placed at Annexure.

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 866 ANSWERED IN THE LOK SABHA ON 04.12.2025**

RDSS State-wise Sanction (Cumulative) & Fund released in FY 2023-24, FY 2024-25 & FY 2025-26 (Till date)**(In Rs Cr)**

Sl.No.	STATE/ UT	Sanctioned GBS (Cumulative)	Fund released in FY 2023-24	Fund released in FY 2024-25	Fund released in FY 2025-26 (As on 28.11.2025)
1	Andaman & Nicobar	428	0	0	41
2	Andhra Pradesh	7,240	311	901	204
3	Arunachal Pradesh	992	0	43	153
4	Assam	4,107	635	769	816
5	Bihar	6,748	1,268	1,207	985
6	Chhattisgarh	3,217	178	304	382
7	Delhi	196	0	0	0
8	Goa	243	15	0	26
9	Gujarat	5,538	507	670	454
10	Haryana	4,076	35	205	139
11	Himachal Pradesh	2,561	6	80	459
12	Jammu & Kashmir	4,803	349	624	828
13	Jharkhand	2,272	0	222	348
14	Karnataka	27	0	5	0
15	Kerala	3,278	22	153	284
16	Ladakh	788	79	0	3
17	Madhya Pradesh	7,347	1,006	820	1,235
18	Maharashtra	13,182	820	1,614	604
19	Manipur	602	20	58	48
20	Meghalaya	1,195	51	146	98
21	Mizoram	351	22	27	24
22	Nagaland	479	1	10	43
23	Puducherry	107	0	0	14
24	Punjab	3,284	115	114	334
25	Rajasthan	12,902	531	1,094	821
26	Sikkim	409	24	12	68
27	Tamil Nadu	9,139	97	448	0
28	Telangana	72	2	0	34
29	Tripura	619	36	91	138
30	Uttar Pradesh	16,570	1,801	1,822	1,714
31	Uttarakhand	2,444	11	116	483
32	West Bengal	6,423	221	601	49
	Total	1,21,637	8,160	12,158	10,829
